

ORDER SHEETD.A/MA/RA/CP NO. 2241 OF 2008 in OA.1020/04

Applicant/s

P. D. Pal, Adv

Respdts.

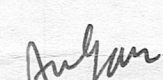
UOI & Co

Advocate for Applicant/s

Sri B. P. Yadav

Advocate for Respondent/s

Sri S. C. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<u>Dt. 22.09.08</u> List has been revised. non is present to press restoration application. Learned counsel for respondents is present. Restoration application is accordingly dismissed in default and for non-prosecution.  (A.K. Gaur) Member-J.  <u>04.12.2009</u> <u>Hon'ble Mr. D. C. Bakha, AM</u> Wrongly listed today because this case is already decided on 22.09.2008.  AM <u>De</u>	
 <u>23.9.08</u>		